

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5991
ANSWERED ON:03.05.2010
GRANTS TO GOVERNMENT AIDED PRIVATE SCHOOLS
Anuragi Shri Ghansyam

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to give grants to the Government aided private schools being run in the Scheduled Castes areas of the country;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefore;
- (d) whether this scheme is also in force in the Bundelkhand region of Uttar Pradesh;
- (e) if so, the details thereof;
- (f) if not, the reasons therefore;
- (g) the details of the number of such new schools in Uttar Pradesh to which fresh grants have been given during each of the last five years; and
- (h) if not, the reasons therefore?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c): One of the specified activity under this Ministry's Scheme of Grant-in-Aid to Voluntary Organisations working for Scheduled Castes, relates to Residential and Non-Residential Schools run by voluntary organizations. State/Union Territory wise, information in regard to number of schools financially assisted during first three years of Eleventh Five Year Plan i.e. 2007-08 to 2009-10, under the said scheme, is given in the statement annexed.

(d) to (f): Grant under the Scheme is being given to concerned voluntary organizations, for running schools in Bundelkhand region of Uttar Pradesh.

(g) & (h): information relating to the Scheme, is as under:-

Year Number of schools

2005-06 1

2006-07 0

2007-08 1

2008-09 1

2009-10 0